

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

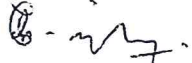
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/175/2016
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	G. vandagopu for B. Ravi Kumar	Counsel for Respondent	
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ORDER

Matter is called. Counsel for the Petitioner absent. Counsel for the Respondent present and stated that there is no proposal for compromise is received from the other side. He further submitted that there is a chance for settlement subject to the outcome of proposal and prayed time. Counsel for the Respondent is directed to inform the next date of hearing to the Petitioner. Put up on **16.01.2018 at 10.30 A.M.**

sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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